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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

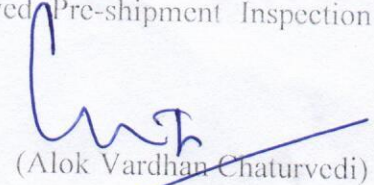
Public Notice No. 40/2015-2020

New Delhi Dated: 26/09/2018

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-20, the Directorate General of Foreign Trade hereby removes the name of M/s Supreme International FZC from Appendix 2G of Appendices and Layat Niryat Forms of Foreign Trade Policy, 2015-20 earlier included in Appendix 2G vide Public Notice No. 02/2015-2020 dated 8th April, 2016..

Effect of this Public Notice

M/s Supreme International FZC ceases to be an approved Pre-shipment Inspection Agency.



(Alok Vardhan Chaturvedi)

Director General of Foreign Trade

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